

ITEM NO.122

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.618/2023 IN CP (IB) No.17/ALD/2020

Date of Order: 26th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S EVERLIGHT ELECTRONICS CO. LTD V/S HQ LAMPS MANUFACTURING CO. PVT LTD
UNDER SECTION	9 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29th April, 2024.

**-Sd-
(Court Officer)**

26th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*